

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Diary No(s) . 16987/2017

GHAZIABAD DEVELOPMENT AUTHORITY

Petitioner(s)

VERSUS

DEEPAK KUMAR SINGH & ORS.

Respondent(s)

Date : 12-09-2017 This petition was called on for hearing today.

For Petitioner(s) Mr.Amar Deep Sharma,Adv.
 Mr.Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the petition is condoned.

Registry to proceed further.

SANJAY PARIHAR
Registrar

SB